

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 143 of 2020

IN THE MATTER OF:

Mr. Pralhad Hage & Ors.

...Appellants

Versus

Mr. Shyam Sirur & Ors.

...Respondents

Present:

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with
Ms. Surekha Raman and Mr. Shrenik Gandhi,
Advocates.**

**For Respondent: Ms. Shikha Tandon, Advocate for R-1 to R-3.
Mr. Durga Agarwal, Caveator, R-1 to 3 and 9.
Mr. Shyam Kapadia, Mr. Nikhil Pratap and
Mr. Dhruva Gandhi, Advocates for R-7.
Mr. Ankoosh Mehta, Advocate for R-9.**

ORDER
(Virtual Mode)

24.11.2020 Learned Counsel for the Appellant wants to file Additional Affidavit to put on record further developments before making submissions in the Appeal.

Appellants are permitted to file Additional Affidavit as requested within two weeks.

List the Appeal 'For Admission (After Notice)', Hearing **on 20th January, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./nn/